CLAIMS FROM OPERATIONAL CREDITORS (GOVERNMENT DUES)

S No	Date of Receipt of Form B	Name of Operational Creditor	Amount Claimed (in Rs)	Amount Provisionally Admitted (in Rs)	
1	27.10.2021	EMPLOYEES STATE INSURANCE CORPORATION, Regional Office, Chennai	16,05,264	16,05,264	
		TOTAL	16,05,264	16,05,264	

FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

[Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

Date 27-10-2021

To

Mr. R Sureshkumar,
The Resolution Professional,
New No.284/1 Old No.119 A/1, Pannayar Street,
Chinnasuraikaipatti, Rajapalayam,
Virudhunagar District - 626117
Email: carsuresh2009@gmail.com

From

The Deputy Director,
Legal Branch,
ESI Corporation,
Regional Office,
No.143, Sterling Road,
Nungambakkam, Chennai 600034.
Email: legal.tn@esic.nic.in
Phone No.:044-28306327

Subject: Submission of proof of claim-Reg.

Sir,

I, [SUJEENDRANATH N S], hereby submit the following proof of claim in respect of the corporate insolvency resolution process in the case of [M/s EAP INFRASTRUCTURES PRIVATE LIMITED]. The details of the same are set out below:

PARTICULARS

	TARTICULARS						
1	١.	Name of the Operational Creditor	EMPLOYEES STATE INSURANCE CORPORATION, Regional Office, Chennai.				
2	2.		A Statutory Body formed under the ESI Act, 1948, functioning under the Ministry of Labour and				
3	3.		ESI Corporation, Regional Office, Legal Branch, No.143, Sterling Road, Nungambakkam, Chennai 600034				
4	1.	Total Amount of claim (Including any interest as at the insolvency commencement date)	Rs.16,05,264/-				
5	5.	Details of documents by reference to which the debt can be substantiated.	Enclosed below:				
6	5.	Details of any dispute as well as the record of pendency or order of suit or arbitration proceedings					
R	V						

Details of how and when the debt incurred	 By non-payment of contribution for the period mentioned below. By delayed payment of contribution for the period mentioned below. 			
Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NI;			
Details of: a. any security held, the value of security and its date, or b. retention title arrangement in respect of goods or properties to which the claim refers	Nil			
amount of the claim or any part thereof	Branch : Nungambakkam			
List of documents attached to this proof of claim in order to prove the existence and non-payment of claim due to the operational creditor	Refer the anneyure below:			
ture of the creditor or any person rized to act on his behalf e enclose the authority if this is being tted signed on behalf of the creditor)				
in BLOCK LETTERS	Shri. SUJEENDRANATH N S			
on with or in relation to the creditor	Social Security Officer Employees State Insurance Corporation			
ess of the person signing	No.143, Sterling Road, Nungambakkam, Chennai-600034.			
	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim Details of: a. any security held, the value of security and its date, or b. retention title arrangement in respect of goods or properties to which the claim refers Details of bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan List of documents attached to this proof of claim in order to prove the existence and non-payment of claim due to the operational creditor are of the creditor or any person fized to act on his behalf enclose the authority if this is being ted signed on behalf of the creditor) in BLOCK LETTERS			



सुजीन्द्रनाथ एन.एस. XSLEENDRANATH N.S. सामाजिक सुरक्षा अधिकारी / Social Security Officer क.रा.बी.नि., क्षे.का., चेन्नै-34 / E.S.I.C., R.O., Chennai-34.

DETAILS OF THE CLAIMS and DUES:

ANNEXURE

Sl. No	Claim	Period	Contribution	Interest	Further Interest (upto 02.09.21)	Damages	Cost	Amount Paid	Total Dues (in Rs.)
1	C18(I) dated 05.01.21	08/15 to 03/16		1,907	<u>-</u> -				1,907
2	85B dated 05.01.21	09/15 to 04/18			<u>-</u> -	6,196			6,196
3	D18 dated 05.01.21	08/15 to 02/19			<u></u>	15,896			15,896
4	D19 dated 03.03.16	10/12 to 09/14			<u> </u>	19,705			19,705
5	C18 Adhoc dated 05.01.21	03/19 to 10/20	10,81,080						10,81,080
6	C18 Adhoc dated 30.09.21	11/20 to 08/21	4,80,480						4,80,480
Total		15,61,560	1,907		41,797	<u></u>		16,05,264	

G. BHARADWAJ

ADVOCATE & NOTARY

24/1, Harrington Road, Chetpet, 27 | 10 | 21

Chennai - 600 031.

Ph. :28362590 Cell : 98401 48545

सुजीन्द्रनाथ एर.एस. / STEENDRANATH N.S. सामाजिक सुरक्षा अधिकारी / Social Security Officer क.रा.बी.चि., क्षे.का., चेत्रै-34 / E.S.I.C., R.O., Chennai-34.

